THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir. In the Conference, it was suggested by some Chief Ministers that subsidy on foodgrains prices could be withdrawn or reduced.

(b) The Central Government issue prices will go up if the subsidy is withdrawn. These prices are at present much lower than the open market prices of these grains. The increase in the Government issue prices in case of withdrawal of subsidy is not likely to have any appreciable effect on the market prices.

(c) The estimated subsidy on the distribution of foodgrains during the financial year 1967-68 is Rs. 119 crores. A proportionate amount would be saved depending on when the subsidy is withdrawn during the financial year.

l.d.) There is at present no proposal to withdraw the subsidy on the distribution of foodgrains.

WRONG DELIVERY OF BAGGAGES BY I.A.C.

57. SHRI K. CHANDRASEKHARAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any assessment has 'been made of the human errors com mitted by the ground administration staff of the I.A.C.;

(b) how many baggages of passengers were sent to wrong destinations during 1966-67 thereby putting the passengers to great inconvenience;

(c) what steps are being taken to avoid instances of negligence on the part of the Indian Airlines Corporation staff?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. The I. A. C. have taken into account from time to

to Questions

time the complaints received on this account.

(b) 27 cases were reported in 1966-67.

(c) An improved type of baggage label with strong cord attachment and the destination station, distinctively printed, is being introduced shortly.

Greater stress is also being laid on the proper segregation and loading of baggage in aircraft.

केन्द्र की स्वीकृति के लिए भेजी गई मध्य प्रदेश की लघ सिंचाई योजना

58. पंडित भवानी प्रसाद तिवारी : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने केन्द्रीय सरकार की स्वीकृति हेनु कोई लघु सिंचाई योजना प्रस्तत की है; ग्रौर

(ख) इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है?

† MINOR IRRIGATION SCHEME IN M. P. FOR CENTRE'S APPROVAL

58. PT. BHAWANIPRASAD TIWARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether any minor irrigation scheme has been submitted by the Government of Madhya Pradesh for the approval of the Central Government; and

(b) what action has been taken by Government in the matter?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री ग्रण्णासाहेब शिन्दे) (क) और (ख) 1967-